## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH DELHI.

## CCP 54/88 in OA 1774/1987.

2.5.1988.

Shri L.N.Nigam Vs. The Union of India.

Shri B.S. Mainee, counsel for the applicant is present.

On behalf of the respondents Shri Lalji Sinha, counsel is present.

Affidavit filed on behalf of the respondents, the Divisional Electrical Engineer, Traction Distribution Allahabad Division, Northern Railway, Aligarh Junction has been placed on record. Since the order of this Tribunal has now been fully complied with, nothing survives in the C.C.P.

Notice of C.C.P. discharged.

(Kaushal Kumar)
Member

اسدون ليدولا

2.6.1988.

(K.Madhaya Reddy) Chairman

2.6.1988.